

ITEM NO.801

COURT NO.12

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).30924/2018

(Arising out of impugned final judgment and order dated 06-04-2018  
in WA No. 25/2017 passed by the Gauhati High Court at Itanagar)

RAMAKRISHNA MISSION & ANR.

Petitioner(s)

VERSUS

KAGO KUNYA & ORS.

Respondent(s)

Date : 22-02-2019 This petition was mentioned today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Shambo Nandy, Adv. (mentioned by)  
Mr. Abhinav Mukerji, AOR

For Respondent(s)

Mr. Shree Pal Singh, AOR

Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On being mentioned, taken on board.

List on 28 February 2019.

(SANJAY KUMAR-I)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
COURT MASTER